

that Uttar Pradesh is the worst affected State by epidemic like Small Pox, Cholera or Gastro enteritis?

THE MINISTER OF HEALTH (DR. SUSHILA NAYAR): No, Sir.

#### CONFERENCE OF CHIEF SECURITY OFFICERS

\*194. SHRI FARIDUL HAQ ANSARI: Will the Minister of RAILWAYS be pleased to state:

(a) what were the recommendations made at the Chief Security Officers' Conference held at New Delhi in the third week of August, 1962; and

(b) whether Government propose to accept those recommendations?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI SHAH NAWAZ KHAN): (a) and (b) Chief Security Officers' Conferences are held periodically to discuss organisational and day-to-day problems of the Railway Protection Force with a view to improving the over-all efficiency of the Force, and as such the question of acceptance of any recommendations by the Government does not arise.

#### SIXTH ALL-INDIA RAILWAY GUARDS' CONVENTION

\*195. SHRI FARIDUL HAQ ANSARI: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the Sixth All-India Railway Guards' Convention recently held in Bareilly made a demand for higher emoluments and better service conditions for railway guards; and

(b) if so, what decision Government have taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI G. V. RAMASWAMY): (a) Except for certain reports appearing in the

Press, Government have no other information

(b) In view of reply to part (a) of the question, this does not arise.

#### AUTOMATIC LIFT GATES ON LEVEL-CROSSINGS

\*196. SHRI SITARAM JAIPURIA: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal under consideration of the Railways for providing automatic lift gates at railway level-crossings in the country;

(b) if so, what is the number of level-crossings in each railway zone which will be provided with such gates;

(c) what expenditure the scheme will involve; and

(d) the time by when these gates will be set up?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI SHAH NAWAZ KHAN): (a) to (d) There is no proposal for provision of automatic electric lifting barrier gates which operate automatically by approaching trains. Lifting barrier gates, coupled, which operate by mechanical or electrical means and are controlled manually from near the gate or adjacent cabin, exist at 314 level crossings and similar lifting barrier gates are programmed for installation at 207 additional level crossings. This work is expected to be executed during the next 2-3 years.

#### AGREEMENT ON INDIA-UNITED KINGDOM SHIPPING TRADE

\*197. SHRI K. V. RAGHUNATHA REDDY: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:

(a) whether the Indian and the United Kingdom Shipping Companies

have signed a new agreement on the share of Indian Shipping in the India-United Kingdom Trade;

(b) if so, what are the details of the agreement; and

(c) what is the share of Indian Shipping in the overall foreign trade of the country in tonnage and freight earnings?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI B. BHAGAVATI): (a) Yes, Sir.

(b) The new agreement provides for an increase in share of the Indian Shipping from 30.25 per cent to 39.475 per cent in the India-U.K. trade with effect from the 1st September, 1962. The agreement will be operative up to 1971 by which time the Indian share will rise to 48.475 per cent through annual escalation at 1 per cent commencing from January, 1963.

(c) Complete and reliable statistics are not available. But on a rough estimate Indian ships are carrying about 9-10 per cent of the overseas trade in terms of dead weight tonnage and about 20 per cent in terms of freight earnings.

RECOMMENDATIONS OF THE CONFERENCE  
ON COMMUNITY DEVELOPMENT AND  
PANCHAYATI RAJ

\*198. SHRI DEOKINANDAN NARAYAN: Will the Minister of COMMUNITY DEVELOPMENT, PANCHAYATI RAJ AND COOPERATION be pleased to state what recommendations made at the Conference of State Ministers of Community Development and Panchayati Raj held in Delhi in August last have been accepted by Government?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNITY DEVELOPMENT, PANCHAYATI RAJ AND COOPERATION (SHRI B. S. MURTHY): A statement indicating the position in respect of the main recommendations is placed on the Table of the House [See Appendix XLI, Annexure No. 14.]

PAKISTANI SAILORS WORKING UNDER THE  
IGNRSN COMPANY IN CALCUTTA

\*206. DIWAN CHAMAN LALL: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:

(a) whether it is a fact that there are ten thousand Pakistani sailors working under the IGNRSN Company in Calcutta; and

(b) if so, what are the demands being put forward by these employees and under what conditions such personnel are employed?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI B. BHAGAVATI): (a) and (b) The information required has been called for from the India General Navigation and Railway Company Ltd. and Rivers Steam Navigation Company Ltd., Calcutta and will be laid on the Table of the Sabha as soon as it is available.

EXPENDITURE ON ISSUE OF RAILWAY  
TICKETS IN THREE LANGUAGES

\*212. SHRI A. D. MANI: Will the Minister of RAILWAYS be pleased to state the estimated expenditure on printing and production of Railway tickets consequent on the introduction of regional and Hindi languages on these tickets?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI SHAH NAWAZ KHAN): Information in this connection is being collected and will be placed on the Table of the House as soon as possible.

SCHEME FOR MANUFACTURE OF  
CONTRACEPTIVES

\*213. SHRI J. H. JOSHI: Will the Minister of HEALTH be pleased to state:

(a) whether Government have under consideration any scheme to manufacture contraceptives; and